

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 17.05.2019 (FRIDAY)
COURT OF CHAIRPERSON
10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 709 of 2018	PTC India Financial Services Ltd Vs ICOMM Tele Ltd & Anr	Stuti Vatsa	Satendra K. Lai-R1 C.S. Chuhaan-R2

10:40 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 386 of 2019	Premal Parekh Vs. Asit C Mehta Investment Intermediates Ltd. & Anr.	Abhishek Aggarwal	C.S. Gupta

For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 530 of 2019	Vijay Kumar V.Iyer. Vs. Bharti Airtel Ltd & Bharti Hexacom Ltd.	Misha	
3.	Comp. App. (AT) (Ins) No. 531 of 2019	Karan Gambhir & Ors. Vs. Sajeve Bhushan Deora & Ors.	Karan Gandhi	
4.	Comp. App. (AT) (Ins) No. 532 of 2019	Isgec Heavy Engineering Ltd. Vs. Bhushan Energy Ltd. Through its Resolution professional & Ors.	P.Srivastava	
5.	Comp. App. (AT) (Ins) No. 533 of 2019	MSTC Ltd. Vs. SPS Steel Rolling Mills Ltd & Ors.	Pallavi Pratap	
6.	Comp. App. (AT) (Ins) No. 534 of 2019	Khurana & Co. Vs. Polo Amusement Park Ltd.	M.k. Pandey	
7.	Comp. App. (AT) (Ins) No. 535 of 2019	Prayag Polytech Pvt Ltd. Vs. Hind Tradex Ltd.	Vipul Ganda	
8.	Comp. App. (AT) (Ins) No. 536 of 2019	IDBI Bank Ltd. Vs. Anuj Jain IRP, Jaypee Infratech Ltd.	Bishwajit Dubey	
9.	Comp. App. (AT) (Ins) No. 537 of 2019	Usman Sharif Vs. Sew Infrastructure Ltd. & Ors.	Karunesh Tandon	

For Admission (After Notice)

10.	Comp. App. (AT) (Ins) No. 57 of 2019	Ravindran Sivamani & Anr. Vs. Real Soya Enterprises & Ors.	Pankaj Agarwal	Shanthanu Singh- R1
11.	Comp. App. (AT) (Ins) No. 112 of 2019	Venus Cotsyn (India) Ltd. Vs. G.L Jain Button Store Pvt Ltd.	Harsh Garg	Gurcharan Singh
12.	Comp. App. (AT) (Ins) No. 140 of 2019	Rotomac Global Pvt Ltd. Vs. Deputy Director, Directorate of Enforcement.	Kanishk Khetan	Nitesh Rana
13.	Comp. App. (AT) (Ins) No. 240 of 2019	Overseas Packaging Industries Pvt Ltd. Vs. SIFY Technologies Ltd.	Mohit Chaudhary	Ankit Chaturvedi
14.	Competition Appeal (AT) No. 01 of 2019	Ranjit Singh Gujral Vs. Competition Commission of India & Ors.	Rohit Arora	Saurabh Mishra- CCI Arjun Nihal singh R-2 Rajiv Shukla-R3
15.	Comp. App. (AT) (Ins) No. 252 of 2019	Avasarala Venkateshwar Rao Vs. Servomax India Pvt Ltd & Ors.	Aditya Narayan	Shweta Kapoor-R6

Note: The Court will not sit after 01:00 PM.

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By Order
-sd/-

Registrar